

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 1

CUSTOMS APPEAL NO. 11740 OF 2013

[Arising out of OIA-134/2013/RAJ/CE/AK/COMMR-A/AHD dated 18/03/2013 passed by
Commissioner of Central Excise-RAJKOT]

DEEP RECYCLING INDUSTRIES & ORS.

.....Appellant

Plot No. 773,
GIDC, Phase-ii, Dared,
Jamnagar
Gujarat

VERSUS

C.C.-RAJKOT

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

Appearance:

Present for the Appellant : Shri Manish Jain, Advocate

Present for the Respondent: Shri Sanjay Kumar, Superintendent (AR)

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 15.02.2024

DATE OF DECISION: 19.03.2024

ORDER

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11738 of 2013.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Dharmi